MOTION FOR ELECTION TO THE JOINT COMMITTEE ON OFFICES OF PROFIT

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I move:

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee on Offices of Profit be constituted for the purposes set out in the Motion adopted by the Lok Sabha at its sitting held on the 26th July, 2024 and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, five Members from amongst the Members of the House to serve on the said Joint Committee."

The question was put and the Motion was adopted.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I rise to announce that Government Business during the remaining part of the 265th Session of Rajya Sabha will consist of:

- (i) Consideration of any items of Government Business carried over from today's order paper. It contains (i) Further Discussion on the Working of the Ministry of Agriculture and Farmers Welfare; (ii) and Discussion on the Working of the Ministry of New and Renewable Energy.
- (ii) Consideration and return of Jammu and Kashmir Appropriation (No.3) Bill, 2024, as passed by Lok Sabha.
- (iii) Consideration and return of the following Bills after they are passed by Lok Sabha:-
 - (a) The Appropriation (No.2) Bill, 2024.
 - (b) The Finance (No.2) Bill, 2024.
- (iv) Consideration and passing of the following Bills after they are passed by the Lok Sabha:-